

- (iii) Status of implementation of recommendations contained in the Seventeenth Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on Demands for Grants (2021-22) pertaining to the Ministry of Labour and Employment.

**Status of implementation of observations/recommendations contained in the Twenty-First and Twenty-Third Reports of the Department-related Parliamentary Standing Committee on Communications and Information Technology**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN): Sir, I lay the following Statements regarding:—

- (i) Status of implementation of recommendations/observations contained in the Twenty-first Report of the Department-related Parliamentary Standing Committee on Information Technology on "India's Preparedness for 5G" pertaining to the Department of Telecommunications, Ministry of Communications.
- (ii) Status of implementation of recommendations/observations contained in the Twenty-third Report of the Department-related Parliamentary Standing Committee on Communications and Information Technology on Demands for Grants (2021-22) pertaining to the Department of Telecommunications, Ministry of Communications.

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**MOTION FOR ELECTION TO THE COUNCIL OF NATIONAL INSTITUTES OF FOOD TECHNOLOGY, ENTREPRENEURSHIP AND MANAGEMENT (NIFTEM)**

**खाद्य प्रसंस्करण उद्योग मंत्री (श्री पशुपति कुमार पारस) :** महोदय, मैं प्रस्ताव करता हूँ:-

"कि राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमशीलता और प्रबंधन संस्थान अधिनियम, 2021 की धारा 29 (1) के साथ पठित उक्त अधिनियम की धारा 28(2) के अनुसरण में यह सभा, उस रीति से, जैसा सभापति निदेश दें, सभा के सदस्यों में से एक सदस्य को उक्त अधिनियम के अंतर्गत गठित राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमशीलता एवं प्रबंधन संस्थान की परिषद का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

*The question was put and the motion was adopted.*